

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04.01.2021 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA/1076/IB/2020**

**PETITION NUMBER : CP/1211/IB/2018**

**NAME OF THE APPLICANT : Bharathan RajaRajan & Another**

**NAME OF THE RESPONDENT : Gold King Tex India Pvt Ltd & Another**

**UNDER SECTION : 60(5) Of IBC 2016**

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**ORDER**

Learned A.R. for Applicant Mr. Gaurav Kumar, PCS and upon notice Learned Liquidator / Respondent is being represented by Mr. A.G. Sathiyarayanan, Advocate are present through video conferencing platform.

Learned Counsel for Liquidator Mr. A.G. Sathiyarayanan represents that it was discerned in the course of the representations that Learned A.R. for the Applicant has filed a memo and a copy of the same has not been made available to him on which the Applicant seeks to rely upon.

In the circumstances, Learned A.R. for the Applicant is directed to provide a copy of the memo to Learned Counsel for the Liquidator. Let the Liquidator file his reply within a period of two weeks from today.

Post this matter for enquiry on **03.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)